

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 5540 of 2009**

**and**

**W.P.(S) No. 1460 of 2010, W.P.(S) No. 3773 of 2014**

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(Through V.C )

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

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**/Dated: 17<sup>th</sup> April, 2021**

On request, post these matters on 02.07.2021 under the same heading.

**(Shree Chandrashekhar, J.)**

Tanuj/-